COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

OP NO. 04 OF 2018

Dated: 28th May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of: AIKYAM Holdings Private Limited Vs.				Appellant(s)
Karnataka Electricity Regulatory C & Ors.	ommi	ission		Respondent(s)
Counsel for the Petitioner (s)	:	Mr. M.G. Ramachar Mr. Tarun Gulia Mr. Shhubham Arya Mr. Anantha Naraya Mr. Sridhar Prabhu Mr. Haribansh A.	a	
Counsel for the Respondent(s)	:	Ms. Pratiksha Mishr Mr. Balaji Srinivasa		BESCOM

<u>ORDER</u>

Learned counsel for the appellant states that the connected matters are listed before court – II on 30.05.2018.

As agreed by learned counsel for the parties, list the matter before Court – II on <u>30.05.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member